

CENTRAL ADMINISTRATIVE TRIBUNAL. PRINCIPAL BENCH

CP No.80/98 in OA No.2619/1990

New Delhi. this 21st day of December. 1998

Hon'ble Shri T.N. Bhat. Member(J)
Hon'ble Shri S.P. Biswas. Member(A)Shri S.C. Debnath
Head Parcel Clerk
Northern Railway
Bareilly (UP)

.. Petitioner

(By Shri B.S. Mainee. Advocate)

versus

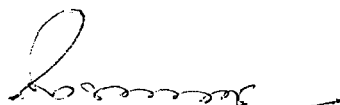
1. Shri S.P. Mehta
General Manager
Northern Railway. New Delhi2. Shri Raj Kumar
Chief Commercial Superintendent
Northern Railway. New Delhi3. Shri P.C. Sharma
Divisional Railway Manager
Northern Railway. Moradabad .. Respondents

(By Shri P.S. Mehendru. Advocate)

ORDER(oral)

Hon'ble Shri T.N. Bhat

Learned counsel for the petitioner states that the petitioner is no longer interested in the job and accordingly he does not wish to prosecute this CP. In this view of the matter, the CP is dismissed and notice is discharged.


(S.P. Biswas)
Member(A)


(T.N. Bhat)
Member(J)